

### Election to Parliament and Legislative Assemblies

2543. SHRI DHARAM VIR VASISHT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of sets contested by each all India recognised political party in (i) the Parliamentary poll held in March, 1977 (ii) State Assemblies polls held in June, 1977 and (iii) the polls in the Centrally administered areas held in June, 1977, together with the percentage of valid votes polled by each all India recognised party and regional parties recognised in States?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): The information is being collected from the Election Commission and will be laid on the Table of the House.

### Abolition of Standing Voluntary help Committee and Committee for Social Reforms

2544. PROF. P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently dissolved the Standing Voluntary Help Committee and the Committee for Social Reforms on the Railways;

(b) if so, the reasons therefor;

(c) whether any useful and concrete work was done by the said two Committees during their existence and if so, main indications thereof; and

(d) the total duration of the said Committees, their personnel, the expenses incurred by both the Committees during their existence and the special privileges, if any enjoyed by the members of these two so-called white elephants in the Railways?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes.

(b) The Government while reviewing the tenure of the Committees decided to dissolve them.

(c) The work done by these Committees was mostly a mere duplication of the work done by different departments of the railways.

(d) A statement is laid on the Table of the House. [Placed in Library. See No. LT-620/77].

बम्बई के ग्राम-पाम के रेलवे स्टेशनों पर चाय की दुकानें लगाने तथा अन्य सामान बेचने के लिये ठेके

2545. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूतपूर्व रेल मंत्री ने रेलवे बोर्ड के नियमों की अवहेलना करके बम्बई के ग्राम-पाम के रेलवे स्टेशनों पर चाय की दुकानें लगाने तथा अन्य सामान बेचने के लिए अपने निजी प्रादमियों को ठेके दिए थे ;

(ख) क्या ग्रान्ट रोड स्टेशन पर श्री किर्मी व्यक्ति को ठेका दिया गया था यद्यपि वहां पहले ही एक अन्य व्यक्ति काम कर रहा है ;

(ग) प्रापात स्थिति के दौरान बम्बई चर्च रोड स्टेशन के चारों ओर 100 किलोमीटर की दूरी पर स्टेशनों पर सामान बेचने के लिए कितने नए ठेके दिए गए ; और

(घ) क्या सरकार इन ठेकों को रद्द करने और उनको उचित व्यक्तियों को देने के लिए नए प्रावेदन पत्र प्रामांजित करने का विचार रखती है ?

रेल मंत्री (प्रो० मधु दान्दावते) : (क) भूतपूर्व रेल मंत्री द्वारा किए गए प्रावेदनों के अन्तर्गत मध्य रेलवे के चाटकोपर स्टेशन पर और बिखरीली स्टेशन पर चाय